THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/63/2019-Judl./13

Dated Shillong, the 20th September 2019

Take notice that SINGLE BENCH of HON'BLE THE CHIEF JUSTICE shall sit on Saturday, 21st September 2019 at 10:30 AM and take up matters as per Causelist issued in this regard.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/63/2019-Judl./<u>13-A</u>

Dated Shillong, the 20th September 2019

Copy for information to: -

- The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The President/Secretary, High Court Bar Association, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. All Court Masters concerned for information.
- The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 8. Notice Board.
- 9. Office File.

JOINT REGISTRAR (JUDL.)

20/9/19